

**UNION PUBLIC SERVICE COMMISSION LIBRARY AND
INFORMATION ASSISTANT RECRUITMENT RULES, 1993**

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**UNION PUBLIC SERVICE COMMISSION LIBRARY AND
INFORMATION ASSISTANT RECRUITMENT RULES, 1993**

¹ Published in the Gazette of India, Pt. II, Sec. 3(i), dated 1st January, 1994 (w.e.f. 1st January, 1994). In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Library and Information Assistant in the Union Public Service Commission, namely : -

1. Short title and commencement :-

(1) These rules may be called Union Public Service Commission Library and Information Assistant Recruitment Rules, 1993.

2. Number of post, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age-limit, qualifications, etc :-

The method of recruitment, age-limit, qualifications and other matters relating to the said post shall be as specified in columns 5 to 14 of the Schedule aforesaid.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person

having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such persons and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order for reason to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of post.	Number of posts.	Classification.	Scale of pay.
1	2	3	4
Library and Information Assistant.	*2 (1993) *Subject to variation dependent on work-load.	General Central Service, Group 'C' Non-Gazetted, (Non-Ministerial).	Rs. 1400-40-1600-50-2300-2600.